

JANARDHANA POOJARY): (a) and (b) Under the Salary Savings Scheme policies, by its very nature, the premiums are paid through salary disbursement made by the employer to the employees, who are the LIC policyholders. The premiums are received by the LIC by one remittance and only one consolidated receipt is issued to the paying authority. There is, thus, economy in the administration of such policies, saving the extra charge of 5% of the premium levied for monthly payments, where individual receipts are required to be issued to the policyholders. It has, therefore, been laid down in the Scheme that no individual premium due notice or receipt will be issued by the LIC. If, however, a policyholder desires a statement of premiums paid by him during the course of a year, the statement is being sent to him on request.

Cheque Books

7520. **SHRI V.S. KRISHNA IYER :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the present cheque books issued by nationalised banks do not have counterfoils;

(b) if so, whether it is causing much inconvenience to the customers in making necessary entries regarding money drawn from their accounts;

(c) the total amount saved by the nationalised banks on account of introducing the new cheque books without counterfoils; and

(d) whether Government propose to re-introduce the old type of cheque books with counterfoils ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Banks have been advised by Reserve Bank of India to contain the cost of issuing new cheque books by eliminating counterfoils and providing instead record slips for keeping record of the deposits and withdrawals. This measure has already been implemented in respect of MICR cheques in whose case cost of paper and printing is much higher

than in the case of ordinary cheques. Banks issue cheque books to their account holders free of any charge and it is essential that they contain the cost involved within reasonable limits. The precise savings on account of dispensing with the counterfoils have not been estimated.

There is no proposal to reintroduce counterfoils in MICR cheques.

Investment in Electronic Industry in India by Multi-National Foreign Companies

7521. **SHRI AMARSINH RATHAWA :** Will the PRIME MINISTER be pleased to state :

(a) whether multinational companies have shown their interest to enter the electronic industry in India;

(b) if so, the names of those companies;

(c) the Government's reaction thereon; and

(d) Government's policy in regard to allow foreign companies into electronic industry in India ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) Yes, Sir.

(b) The names of the companies are given in statement-I given below.

(c) and (d). The cases are examined on their merits within the overall framework of policy on foreign technology/investments (statement-II below) and decisions taken from time to time.

Statement-I

1. M/s. Phillips, Holland.
2. M/s. Marconi Instruments Ltd., U.K.
3. M/s. Tektronix Ltd., U.S.A.